

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110078
011-28036501 (O)
011-20892191 (O)
Email: dja@nic.in

No. DJA/Trg./FC/Batch-XV (DHJS)/1821/2024/4058

31st July, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, West, THC.

Sub.: Practical Training of Newly Appointed Officer of DHJS from the Bar w.e.f. 01st to 08th August, 2024.

Respected Sir,

One (1) newly appointed Officer to Delhi Higher Judicial Service (DHJS), namely Mr. Harvinder Singh Johal, has reported to the Delhi Judicial Academy on 03.06.2024 for his four months Foundation Course. As per the Judicial Education & Training Programme Calendar 2024, the Judicial Officer is required to undergo Practical Training by way of court-attachment in District Courts.

It is therefore, requested that Mr. Harvinder Singh Johal, Trainee DHJS Officer may kindly be attached as per the following schedule w.e.f. 01st to 08th August, 2024:

Name of Trainee Officer	Name of Mentor Judicial Officer	Present posting	District	Place of Posting	Date of Attachment
Mr. Harvinder Singh Johal	Mr. Praveen Singh	ADJ	Central	THC	01 st to 03 rd August, 2024
	Mr. Hemraj	ASJ	West	THC	05 th to 08 August, 2024

The Mentor Judicial Officer be also requested to interact and suitably guide the Trainee Judicial Officer about the issues and challenges faced by him in their jurisdiction.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,
Aditi Choudhary
(Dr. Aditi Choudhary)
31st July, 2024

No. DJA/Trg./FC/Batch-XV (DHJS)/1821/2024/
Copy for information to:
The Trainee Officer concerned.

OK/Judl-West

PDJS (West)
01/08/2024

(Dr. Aditi Choudhary)

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5645

MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 24112-24117/JOTP/Gaz./PDJ West/2024 Dated, Delhi the 02/8/24
Copy forwarded for information and necessary action to:-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
3. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.
4. For uploading on LAYERS.
5. For uploading on centralized website through LAYERS.

Hemani 2/8/24
(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.